

Central Administrative Tribunal
Principal Bench, New Delhi.

14

D.A.No.1399/91

New Delhi this the 2nd June of 1995.

Hon'ble Sh. J.P. Sharma, Member(J)
Hon'ble Sh. B.K. Singh, Member(A)

Shri R.S. Rawat,
S/o Sh. G.S. Rawat,
Administrative Officer,
Delhi Milk Scheme,
West Patel Nagar,
New Delhi-8.

Applicant

(present none)

versus

1. Union of India,
through its Secretary,
Ministry of Agriculture,
Dept. of Agriculture and Cooperative,
Krishi Bhawan,
New Delhi.

2. Delhi Milk Scheme,
through its General Manager,
West Patel Nagar,
New Delhi.

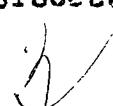
3. Shri R.R. Mittal,
Asstt. Administrative Officer,
Delhi Milk Scheme,
West Patel Nagar,
New Delhi-8.

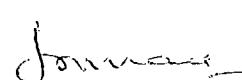
Respondents

(present none)

Order (oral)
delivered by Hon'ble Sh. J.P. Sharma, Member(J)

The application is dismissed in default and
non prosecution.


(B.K. SINGH)
MEMBER(A)


(J.P. SHARMA)
MEMBER(J)

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